

tratively approved for Rs. 9,24,900/- in November, 1981. The proposal for the construction of bypass at an estimated cost of Rs. 306.00 lakhs has been included in the Sixth Five Year Plan (1980-85).

Detailed survey, investigations, preparation of plans and estimate for the acquisition of land is nearing completion. Land is expected to be acquired by the end of June, 1982 and thereafter the taking up of the work of construction of the bypass will be considered subject to availability of funds.

Recruitment of Principals in Govt. Senior Secondary Schools in Delhi

720. SHRI DOONGAR SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the policy regarding the recruitment of Principals of Government senior secondary schools in Union Territory—Delhi.

(b) whether it is a fact that many court cases were initiated during the last two years with regard to promotion to the posts of Principal and there are still about 115 posts of Principals lying vacant;

(c) whether it is also a fact that no direct recruitment to the post of Principal has been made in spite of a fixed quota of direct recruitment provided in the recruitment rules and the quota has been utilised to promote favoured ones; and

(d) if so, reasons for not resorting to direct recruitment as per the recruitment rules?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The posts of Principal are filled in accordance with the recruitment rules. The said rules provide that 50 per cent posts should be filled by promo-

tion, failing which by recruitment and 50 per cent posts should be filled by direct recruitment.

(b) According to information furnished by the Delhi Administration, there are numerous Writs and Counter-Writs pending in the Delhi High Court. In the circumstances, the Delhi Administration is not able to fill 80 vacant posts of Principals.

(c) Necessary action is being taken by the Delhi Administration to fill up the posts by direct recruitment through the Union Public Service Commission.

(d) Direct recruitment could not be done so far due to representations from the Association of Vice-Principals for making changes in the recruitment rules.

Kasganj-Anwarganj Section

721. SHRI DAYA RAM SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) the steps being contemplated for improvement and development of the section Kasganj-Kanpur-Anwarganj on the M.G. route of N.E. Railway as a result of the opening of the B.G. from Lucknow to Samastipur;

(b) whether there is any proposal to convert this portion of track into B.G. and provide a new B.G. track from Kasganj to Etah on Northern Railway to fulfil the long-felt necessity of the people of the area, is under consideration;

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No improvement of Kasganj-Kanpur-Anwarganj section is contemplated except track renewals on condition basis.

(b) No.

(c) A preliminary engineering-cum-traffic survey for the conversion of M.G. line into B.G. from Lucknow to Kanpur and Kanpur to Anwarganj has been included in the budget for 1982-83. The matter would be examined further on receipt of the survey report. The question of taking up survey for conversion of Kanpur-Kasganj section from M.G. into B.G. would be examined thereafter.

A survey conducted in 1970-71 for the extension of Etah-Barhan line to Kasganj indicated that it would not be remunerative. Hence the proposal was not pursued.

आल इण्डिया सी० जी० एच० एस०
एम्पलाईज एसोसिएशन की दिल्ली
शाखा की मांगे

722. श्री रामसिंह शाक्य : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आल इंडिया सी० जी० एच० एस० इम्प्लॉयज एसोसिएशन की दिल्ली शाखा ने 8 अप्रैल, 1981 को केन्द्रीय सरकार स्वास्थ्य योजना के निदेशक से अपनी समस्याओं के बारे में चर्चा की ;

(ख) यदि हां, तो कर्मचारियों की मांगों का ब्यौरा क्या है और उनमें से कितनी मांगे पूरी की गई है तथा कितनी मांगे पूरी नहीं की गई है ; और

(ग) कर्मचारियों की बकाया मांगों को पूरा करने में सरकार के सामने क्या दिक्कतें हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उप मंत्री (कुमारी कुमुद बेन एम० जोशी) :

(क) जी, हां ।

(ख) निदेशक (केन्द्रीय सरकार स्वास्थ्य सेवा) के साथ हुई बैठक में इस संघ के प्रतिनिधियों ने जो मांगे प्रस्तुत की वे केन्द्रीय सरकार स्वास्थ्य योजना के कर्मचारियों के प्रशासन संबंधी मामलों तथा सेवा काम की शर्तों के बारे में थीं ।

रखी गई 17 मांगों में से 6 पूरी की जा चुकी हैं लेकिन 4 को स्वीकार नहीं किया गया जा सका और शेष पर अभी विचार किया जा रहा है ।

(ग) जो मांगे स्वीकार नहीं की गई हैं वे बुनियादी नीति से संबंधित है और निदेशक (केन्द्रीय सरकार स्वास्थ्य योजना) उन पर विचार करने के लिए सक्षम नहीं थे ।

सेन्ट्रल इण्डियन फार्माकोपोइया लेबोरेटरी
गाजियाबाद में अवर श्रेणी लिपिकों से
परिवर्तित करने के लिये भर्ती के नियम

723. श्री राम किंकर : क्या स्वास्थ्य और परिवार कल्याण मंत्री सेन्ट्रल इंडियन फार्माकोपोइया लेबोरेटरी गाजियाबाद में अवर सचिव श्रेणी लिपिकों के पद के बारे में 17 दिसम्बर, 1981 के अतारंकित प्रश्न संख्या 4295 के उत्तर संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या सेन्ट्रल इंडियन फार्माकोपोइया लेबोरेटरी गाजियाबाद में अवर श्रेणी लिपिकों के पदों को गैर चयन पदों में परिवर्तित करने के लिये भर्ती के नियमों में संशोधन कर लिया गया है ; और

(ख) यदि नहीं, तो इसके संशोधन में विलम्ब होने के क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उप-मंत्री (कुमारी कुमुदबेन एम जोशी) : (क) अभी नहीं ।

(ख) कतिपय औपचारिकतायें पूरी की जानी है और इस दिशा में कार्यवाही की जा रही है ।